CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

Hon ble Mr. Justice A.P. Ravani, Chairman Hon ble Shri R.K. Ahooja, Member(A)

> C.P.NO. 177/96 O.A.NO. 1931/88

New Delhi, this 16th day of July, 1996

Shri Baje Ram s/o Shri Ram Sawroop r/o H.NO. 22, Village Malikpur P.S. Mukerjee P. O. Malikpur DELH I.

As live Petitioner

Versus

- 1. Shri B.K.Aggarwal General Manager Northern Railway Baroda House NEW DELHI.
- 2. Shri I.P.S.Anand Divisional Railway Manager Northern Railway NEW DELHI.

Respondents

ORDER(Oral)

Hon ble Mr. Justice A.P. Ravani, Chairman

Though called twice, no one is present on behalf ಬಳಗಳು ಹಾಡುವಾಮ ಗೀನ ಇಂದಾಮ. the applicant. Mimamafacie, it appears that at this stage

no case is made out for contempt. Hence, the Contempt Petition

is rejected, who the stuye

MEMBER(A)

(A.P.RAVANI) CHAIRMAN

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